

**Shri Kanungo:** Yes, Sir. . (Interruptions.) The measures have been put before this House. A statement has been put in the House that there is no concentration in the production capacities of any commodity: that statement can be checked up from the licences issued and the reports which are submitted every year.

**Shri Joachim Alva:** Is it true or not that out of 116, 86 licences each of the value of Rs. 50 lakhs or more have been issued to one single unit and, if so, the name of that industrial unit? May I also know whether these licences were issued behind the back of the Planning Commission, the Minister and the Prime Minister?

**Shri Kanungo:** That is not correct. The issue of licences published every week.

**Shri Sinhasan Singh:** The hon. Minister replied that the final report had not yet been submitted. Has any sub-report been submitted? Or, is there any preliminary report? What has been done with the preliminary report?

**Shri Kanungo:** I have no information about the submission of any report beyond what has appeared in the Press.

**Shri Hem Barua:** If you listen to his reply, you will find that he says one thing now and another thing afterwards.

**Mr. Speaker:** A little while ago the hon. Minister said that the final report has not yet been submitted. From that Members presume that some interim report has been submitted. They want to know whether some thing has been said on this subject in the interim report.

**Shri Kanungo:** I have said that I have no information whether any report has been submitted beyond what has appeared in the Press.

**Shri S. M. Banerjee:** Was the total value of industrial licences sanctioned in 1961, 1962 and 1963 to 11 or 14 houses much more than the total

value of licences issued to the others? If so, would Government take any action to see that these industrial houses commanding a monopoly are not granted further licences?

**Shri Kanungo:** The information of the hon. Member is not correct. If he puts a question, I will collect the information about the licences issued year by year and place it before the House.

**Shri S. M. Banerjee:** Sir, on a point of order.

**Mr. Speaker:** Does he remember what the serial number of his point of order is?

**Shri S. M. Banerjee:** Previously also the hon. Minister gave a list of the industrial licences issued. My question relates to licences granted to 11 or 14 industrial houses.

**Mr. Speaker:** The answer is, he might put a separate question. At this moment, he has not got those figures. Next question.

#### Rise in Price of Passenger Cars

**\*362. Shri Himatsingka:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether the Indian Automobile Association has suggested that the price of passenger cars be raised slightly by about 1 per cent., and

(b) if so, the reasons therefor and the action Government propose to take in the matter?

**The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi):** (a) and (b). No, Sir. A suggestion was, however, made that the internal prices of automobiles and automotive products be increased by 1 per cent for an export guarantee scheme. The proposal to increase internal prices has not been agreed to.

**Mr. Speaker:** Shri Himatsingka—Next question.

**Shri Nath Pai:** Sir, I have been waiting to ask a question for many weeks, on this subject. Somehow, it is my misfortune that I failed to catch your eye.

**Mr. Speaker:** I think it is my misfortune.

**Shri Nath Pai:** Now that I have succeeded in catching your eye, let me put the question.

**Mr. Speaker:** We have discussed the question of cars enough.

**Shri Nath Pai:** I did not get an opportunity.

**Mr. Speaker:** I wish the hon. Members do not pull me back. I have proceeded to the next question.

**Shri Nath Pai:** The first supplementary had not yet been put. You allowed the original questioner to put.

**Mr. Speaker:** But he did not rise.

**Shri Nath Pai:** But we did. (*Inter-ruption*).

**Mr. Speaker:** I am sorry. Next question.

#### A.C.C. Cement Factories in Pakistan

\*363. **Shri D. D. Mantri:** Will the Ministry of Industry be pleased to state:

(a) whether the A.C.C. have sought the permission of the Government to sell their cement factories in Pakistan; and

(b) if so, on what terms and conditions?

**The Minister of Industry (Shri Kanungo):** (a) Yes, Sir.

(b) The terms and conditions are at present under discussion between Messrs. A.C.C Ltd., and the prospective purchaser.

**श्री द्वारका दास मंत्री :** भारत और पाकिस्तान के मौजूदा तनाव को देखते हुए क्या सरकार यह आवश्यक समझती है कि यह एग्रीमेंट जारी रखा जाए ?

**श्री कानूनगो :** हिन्दुस्तान की जो कम्पनी है वह अपनी फैक्टरी बेचना चाहती है। जब अच्छी कीमत मिले तो बेच देना अच्छा ही है।

**श्री द्वारका दास मंत्री :** क्या सरकार को यह ध्यान है कि भिन्न-भिन्न राज्यों में ग्राज सीमेंट की कमी है और उसके कारण कई कार्यक्रम रुके हुए हैं ? ऐसी अवस्था में सीमेंट का उत्पादन बढ़ाने के लिए सरकार क्या कदम उठा रही है ?

**प्रध्यक्ष महोदय :** यह तो दूसरा सवाल है।

**श्री तुलशी दास जाधव :** देश में सीमेंट की कमी है यह खयाल सरकार को है ?

**श्री कानूनगो :** यह तो है, लेकिन यह फैक्टरी तो पाकिस्तान में है।

**Shri Kapur Singh:** May I know whether the precise reasons for the proposed step are political or economic?

**Shri Kanungo:** It is economic as far as the companies are concerned, because they are not allowed to repatriate their profits and they are not allowed to export their goods.

**श्री प्रकाशवीर शास्त्री :** ए० सी० सी० के कितने कारखाने पाकिस्तान में हैं और उन में कितनी सम्पत्ति लगी हुई है ?

**श्री कानूनगो :** दो सीमेंट फैक्टरीज हैं। उन के बारे में पहले नैगोसिएशन हुआ था लेकिन गिर गया। अब फिर नैगोसिएशन हो रहा है। उनकी कीमत करीब दो करोड़ रुपए होगी।

**Mr. Speaker:** Investment.

**Shri Kanungo:** The estimated price would be Rs. 2 crores.

**Shri Shivaji Rao S. Deshmukh:** What steps do the Government propose to take for the shifting of this factory and its erection in India?